

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4664

ANSWERED ON:23.04.2002

REHABILITATION OF FAMILIES AT HARVINDER BAY IN ANDAMAN AND NICOBAR ISLANDS

BISHNU PADA RAY

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of Nicobarese families settled at Harvinder Bay in Little Andaman and Andaman & Nicobar Islands;
- (b) the area of land allotted to each family;
- (c) whether these families have been granted Patta for the land given to them;
- (d) if so, the details thereof;
- (e) whether the facilities like road, footpath etc. have been provided in the rehabilitated villages and these villages have also been connected with the main road;
- (f) if so, the details thereof;
- (g) if not, the reasons therefor;
- (h) the time by which these facilities are likely to be provided there;
- (i) whether any estimate for constructing it has been prepared;
- (j) if so, the details thereof; and
- (k) the funds provided for this purpose under the Tribal Scheme?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

The information as provided by the Andaman & Nicobar Administration is as under:

- (a): 165.
- (b): 500 Acres of land was dereserved and allotted to the Nicobarese settled at Harvinder Bay.
- (c) & (d) The tribals follow their own traditional way of life in which land is jointly owned by the Community and not individually. Hence~ the question of issuance of Patta to any individual tribal does not arise.
- (e) Harvinder Bay is connected by road from main road. The Nicobarese do not wish to have roads inside their villages. But they would prefer to have footpaths in the villages.
- (f) to (k) As stated above~ Harvinder Bay is connected by road from main road. So far as footpaths are concerned the Administration has been proposing to allocate funds under transport sector in the draft Annual Plan 2002-03 for construction of rural roads in the Tribal Sub Plan.